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C.A.No. 8358 OF 2004
ITEM No. 4

Court No. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 2 in Civil Appeal No.8358/2004

CIFCO PROPERTIES PVT. LTD. & ORS.

Appellant (s)

VERSUS

CUSTODIAN & ORS.

Respondent (s)

(for additional facts)

Date : 29/03/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)Dr. Rajiv Dhawan, Sr. Adv.
Mr. Manoj Shukla, Adv.
Mr. Shailendra Narayan Singh, adv.
Mrs. Neelam Kalsi, Adv.
Mr. Vimal Chandra S. Dave,Adv.

For Respondent (s)Mr. S. Balakrishnan, Sr.Adv.
Mr. R. Gopalakrishnan, Adv.
Mr. Abhay Kumar, Adv.
Mr. Subramonium Prasad.,Adv.

UPON hearing counsel, the Court made the following

O R D E R

Heard the learned senior counsel for the appellant and the learned senior counsel for responde
nt No. 1, present on caveat.

Orders reserved.

It was pointed out during the course of hearing that auction of property has already been noti
fied and the last date appointed for receiving the bids is 31st March, 2005 upto 2.00 p.m. It
is directed that though the bids may be received as per public notice but the same may not be
opened till the date of decision by this Court.

(Ajay Kr. Jain)
(Vijay Aggarwal)
Court Master
Court Master

LIST OF BOOKS CITED :

- 1.1973 (2) SCC, 629 para 14 to 16
- 2.2004 (8) SCC, 355 para 69